

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No. of

Applicant(s):
Advocate for
Applicant(s) :

Respondent(s) :
Respondent (s) :

Notes of the registry	Orders of the Tribunal
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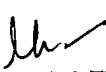
OA No.290/00360/2015 with MA No.290/00180/2015

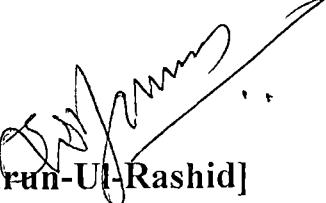
Date of Order : 28.09.2015

Mr. S.P. Singh, present, for the applicant.

Counsel for the applicant wants to withdraw the
OA & MA.

In view of the above submission, the OA & MA
are dismissed as withdrawn.


[Meenakshi Hooja]
Administrative Member


[Justice Harun-Ul-Rashid]
Judicial Member

Rss